The House then reassembled at half-past two of the Clock, Mr. CHAIRMAN in the Chair.

REFERENCE TO ALLEGED OMI-SSION IN A. I. R. BROADCASTS OF THE REPORT OF A DEMONSTRA-TION HELD BY THE S. S. P. IN LUCKNOW—coltd.

MR. CHAIRMAN: Hon. Members will please note that I have taken notice of the most unfortunate incident which has taken place today in the House. I, however, do not wish to say anything on that matter today; I will be able to say something ton-orrow. The portions which I have marked on the records will be expunged and the Press will note this; these should not be published.

SHRI S. N. MISHRA (Bihar): Sire I hope that in the morning also the Press had taken note of this because you had ordered expunction. So whatever happened in the morning should not be published in the Press.

MR. CHAIRMAN: Yes, they should have taken notice of this because I said it. Mr. Rajnarain.

श्री राजनारायण : श्रीमन्, मुझे बहुत ही अफसोस है कि मैं अपने क्षोभ को प्रात:काल अच्छी तरह से, अच्छे प्रकार से व्यक्त नही कर पाया, कुछ यहां पर घटनायें ऐसी, घट गईं। मैं आपको बराबर हिलये, आज के लिय ही नहीं बराबर के लिये, यह कह देना चाहंगा और आपके द्वारा । दन के माननीय सदस्यों को कह देना चाहंग कि यदि कोई हमारे प्रति तनिक भी निष्ठा ा आदर दिखायेगा तो मैं उसके लिये उसका सौग्ना आदर दिखाने के लिये तैयार हूं लेकिन अगर कोई हमारे प्रति तनिक भी कृलिता दिखाता है तो उसकी प्रतिकिया हमारे उगर अवश्य होती है और होगी और इसको मै मानव-स्वभाव मानता हं, हमने इसको गांगी जी से सीखा है। गांधी जी की एक आंख लाग रहती थी और एक आंख आर्द्र रहती थी। एक लाल और एक आर्द्र। तो हमारी एक आंश आई है और एक आंख लाल है। यह मैं आ को द्वारा बता देना चाहता हुं। आप हमारी मुीबत को इस वक्त देखिये। श्री सभापति : अब आप अपनी बात कहिये।

थी राजनारायण: श्रीमन. कल लखनऊ में संयक्त सोशलिस्ट पार्टी के नेतत्व में करीब दो लाख जनता राज्य के कोने कोने से आई. उसमें शोषित, पीडित, किसान, मज़दूर थ, नंगे भखे किसान मजदूर थे, उसमें छोटे छोटे दुकानदार थे, उसमें मजदूर थे, उसमें विद्यार्थी थे. निम्न तबके के लोग थे और जो औरतें आई हुई थी, श्रीमन्, उनके कपडे बिल्कूल फटे थे उससे देखा जा सकता था कि आज उत्तर प्रदेश के राज्य में क्या स्थिति है। बादग्रस्त क्षेत्र के लोग आये थे, जिनके मकान दह गये है. जिनके खाने के लिये कोई चीज रह नहीं गई है, जिनके पश सब बह गये हैं, वे आये थे। तो दों लाख की जनता तीन तीन सौ मील चल कर के पैदल और बसों में और टेनों में पहंची। रेडियो को सुचना हुई थी कि इसकी फिल्म ली जानी चाहिये मगर कोई व्यवस्था नही की । क्यो ? मैं आपके द्वारा जानना चाहंगा और आपके द्वारा इससे सम्बन्धी सरकार के मंत्री से कहना चाहंगा कि सरकार इस पर जरा सोचे कि आखिर डिक्टेटरशिप, नानाशाही, अधिनायकवादी व्यवस्था और जन-तंत्री व्यवस्था का फर्क क्या है ? वह व्यवस्था श्रीमन, जनतंत्री नही है जो अल्पमत को बहमत मे परिणत होने के लिये तमाम सम्भव साधनों को मुहययान करे। यह बहुमत की जिम्मेदारी होगी। फिर भी न तो रेडियो में उसका कोई प्रचार हुआ, न तो वहां पर फिल्म ली गई और न अखबार वालों ने कुछ दिया। मैं अखबारवालों का क्या कहं। अखबार वाले इतने डरवा दिये गये है कि जिस बात को समझ लेते हैं कि श्रीमती इन्दिरा नेहरू गाधी इससे रुष्ट हो जायेंगी उस बात को, उनकी बात को, वह निकालते नही।

श्री एस० डी० मिश्र : (उत्तर प्रदेश) : कागज कैसे मिलेगा ? फिर तो कागज नहीं मिलेगा ।

श्री के 0 एस 0 चावड़ा : कागज कैसे मिलेगा ?

श्री राजनारायण : श्रीमन्, वहां हमारी केन्द्रीय पार्टी के श्री जार्ज फर्नेडीज थे, श्री एस० एम० जोशी थे, लोक सभा के श्री मधु लिमये थे, श्री राम सेवक यादव थे, श्री गोडे मुराहरि थे, तमाम केन्द्रीय पार्टी के बड़े बड़े नेता गए थे। कही भी आपने अखबार में पढ़ा ? आप भी रोज अखबार पढ़ते होंगे। कही आपने पढ़ा। तो हमारा यह सवाल था कि यह आल इंडिया रेडियो है या आल इन्दिरा रेडियो है।

श्री एस० डी० मिश्र: आल गुजराल रेडियो है।

श्री राजनारायणः यह चारों तरफ चर्चा है। यह सदन है जहां पर कि राज्य की जनता की भावना की अभिव्यक्ति होती है और मै राज्य की जनता की भावना की अभिव्यक्ति करने के लिये आपके द्वारा आपके जरिये मे, सूचना और प्रसारण मंत्री से कहना चाहता हूं कि उन्होंने रेडियो का दृरुपयोग किया है, उन्होंने अपनी ताकत और शक्ति के गमान में आ कर के उसका निजी इस्तेमाल किया है। इसकी कही न कहीं प्रतिक्रिया होनी चाहिये। ऐसा न हो, मैं कोई धमकी नहीं दे रहा हूं, लेकिन मैं आज कहना चाहता हुं कि अगर इसका कोई प्रति-कार नही हुआ तो कल परमो तक रेडियो स्टेशन घेरे जायेंगे, केवल दिल्ली मे ही नही, लखनऊं में घरा जायेगा, वाराणसी में घेरा जायेगा, दूसरी जगहों पर घेरा जायेगा, और अगर इसका प्रतिकार नही हुआ, इसकी सीमा नहीं बन्धी,

[THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.]

तो मैं आपके द्वारा कहना चाहता हूं कि श्रीमती इन्दिरा नेहरू गांधी का उत्तर प्रदेश में पदा-पण करना मना होगा, उनको भी काले झंडे दिखाये जायेंगे, उनको भी घेरा जायेगा।

भी शीलभद्र याजी (बिहार) : क्या धमकी दे रहे है ?

श्री राजनारायण : श्रीमन्, मै आपके द्वारा | अदब के साथ कहना चाहता हूं कि यह टाइम्स | आफ इंडिया है। यह टाइम्स आफ इंडिया है। श्री कुमार मंगलम साहब आज उसके डाइरेक्टर है, चेयरमैंन है। मैं इसको इसलिये फाड़ रहा हूं, चीड़ रहा हूं कि इसमें एक खबर नहीं हैं, दो लाख आदिमयों के प्रदर्शन की, इसमें एक कालम नहीं है। जो जगह खाली हो वहां आज कुमार मंगलम साहब सुशोभित हो रहे हैं। यह पैट्रियाट है, जिसे किसानों का, मजदूरों का, दलितों का कहते हैं।

एक माननीय सदस्य : रूस का है।

श्री राजनारायण: मै जानना चाहता हं कि कल लखनऊ में कौन आये थे ? कल लखनऊ में जैपरिया गये थे. सिंघानिया गये थे, बिड़ला गये थे, टाटा गये थे, गोयनका गये थे, या साह जैन का परिवार गया था, कल लखनऊ मे कौन गयेथे कि जिसके बारे में इस पैट्रियट में चर्चा नहीं हुई। यह शद्धतः आज पूंजीपतियों और विदेशियों का गलाम है। हम चुंकि इस सदन में उठा चुके हैं कि सात लाख रुपये की विदेशी सहायता इसको मिली है इसलिये इस पैटियाट में इसको जगह नहीं मिली, लखनउ के ऐतिहासिक प्रदर्शन की चर्चा इसमें नहीं हुई, इसलिये इसकी भी मैं घज्जियां उडा रहा हूं, इसको भी फाइ रहा हूं। यह है नवभारत टाइम्स, शान्ति प्रसाद का बच्चा। इसमें लिखा है छ: हजार और कहां ? यह देखिये। कोई छोटी सी आंख हो, रोशनी नहीं हो, तो पड़ नहीं सकता। संसोपा का प्रदर्शन--लगभग छ: हजार कार्यकर्ताओं ने आज विधान भवन के सामने प्रदर्शन किया और चन्द्रभानु गुप्त-से तुरन्त त्यागपत्न देने की मांग मैं इस "नवा भारत टाइम्स" को फाड़ता हूं। जो मित्र हमको यह कहते हैं कि हम सिंडिकेट के गलाम हैं मैं उन लोगों से कहना चाहता हं...

(Interruptions)

SHRI M. M. DHARIA (Maharashtra): Mr. Vice-Chairman, Sir, on a point of order. I know, Sir, that this House has established a tradition, a good tradition, that if some Member wants to mention

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some urgent matter of importance he is allowed by the Chair, I have no objection to it. But since when has this floor become a floor for cramatic performances? It cannot be done And why is it being allowed, right from abuses, right from taking outshoes an I keeping them in hands and then placing them on the table and then tearing some newspapers? This sort of dramatic performance should be immediately stopped, and this cannot be the behaviour of any Member of this House. Will you please stop this, Sir?

SHRI GODEN MURAHARI (Uttar Pradesh): He is also giving a performance. His is also a dr. matic performance, his gesticulations and all the rest of it.

SHRI A. P. CHATTERJEE (West Bengal): The only thing I am just asking is what about the 'Statesman' and the 'Hindustan Times'. So is Mr. Rajnarain in love with the Swatantra paper, a Birla paper, that he is not tearing it? They also have not given prominence to it as far as I know. Have you seen them?

श्रीराजन।रायण: श्रीमन मैं अपने मिल श्रीचटर्जी का बहुत ही शुक्रिया अदा करता हूं कि उन्होंने हमसे कहा कि "स्टेट्समैन" के बारे में क्यों नहीं कहते। गलती या सही स्टेट्समैन ने इसके बारे में कुछ चर्चा की है और हिन्दुस्तान टाइम्स ने भी कुछ चर्चा की है। नेशनल हैराल्ड ने भी कुछ चर्चा की है...

उरसभाध्यक्ष (श्री महाबीर प्रसाद भागव): राजनारायण जी...

श्री राजनारायण : ...और "हिन्दुस्तान" ने भी कुछ चर्चा की है।

THE VICE-(HAIRMAN (SHRI M. P. BHARGAVA): Mr. Rajnarain, vou were given five minutes by the Chairman. You must now wind up please.

श्री राजनारायण : श्रीमन्, मैं आपसे इतना ही निवेदन करना चाहता हूं कि जनतंत्र में रेडियो पर क्तना अधिनायकशाही कन्ट्रोल प्रधान मंत्री क नहीं होना चाहिये। मैं इस सदन को बतलाना चाहता हूं, इस देश और राज्य की जनता के कानों तक पहुचाना चाहता हूं कि आगे आने वाले अधिनायकवाद का डट कर मुकाबला करने के लिये तैयार हो और सारी ताकत, सारी सत्ता, अगर आज सरकार के हाथ में चली जाती है... (Interruption) तो मैं अपने मित्र मोहन धारिया से और चन्द्र शेखर से कहना चाहता हूं, जरा हमारे जज्बात का खयाल करो, क्योंकि समाजवाद और जनतंत्र सत्ता का विकेन्द्रीकरण करना चाहता है, यह सत्ता का केन्द्रीकरण नहीं करना चाहता है और सत्ता का केन्द्रीकरण जहां होगा वहां पर अधि-नायकशाही आ जाती है, वहां पर जनतंत्र नहीं आता है। इसलिये हमारे प्रदर्शन के साथ जैसे समाचारपत्नों ने, सरकारी रेडियो ने प्रधान मंत्री के इशारे पर उसका समाचार दबाने की नापाक कोशिश की है मैं उसकी निदा करता हं और आपके द्वारा सदन के सम्मानित सदस्यो से चाहूंगा कि सदन की एक कमेटी बैठाई जाय जो देखे कि रेडियो का आगे चल कर के किस तरह से इस्तेमाल होना चाहिये और इस तरह से इस्तेमाल नहीं होना चाहिये जैसे हो रहा है, वरना इस तरह का दुरुपयोग सारे देश में और सारे राज्य में एक विस्फोटक स्थिति पैदा करेगा और उस विस्फोटक स्थिति का मुकाबला करने में सरकार समर्थ नहीं हो सकेगी ।

(Interruption)

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Order please. Now you please take your seat. Mr. Chandra Shekhar.

SHRI CHANDRA SHEKHAR (Uttar Pradesh): Mr. Vice-Chairman, just for the information of the House and for my hon, friend Mr. Rajnarain, last night I heard the radio, the main news bulletin at 9 and the subsequent one at 10.30, and I heard the All India Radio announce that there was a massive demonstration—the word 'massive' I heard—under the leadership of the S.S.P. in Lucknow and that there were some talks between Mr. C. B. Gupta and the S.S.P. leaders, and all those talks were quoted. I do not know whether Rajnarainji is satisfied with that coverage or not, but it is not correct to say that the All India

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[Shri Chandra Shekhar]

Radio did not mention it. The All India Radio mentioned that there was a massive demonstration under the leader-ship of the S.S.P. in Lucknow.

SHRI S. N. MISHRA: Mr. Vice-Chairman, only one word about this very matter. Although there might be many extenuating factors in the present situation to which the hon Member Shri Rajnarain has referred—particularly the hon Member Shri Chandra Shekhar has drawn attention to them—I must say that I would be failing in my duty if I do not express a feeling of revulsion against the ways of the All India Radic. The situation is becoming so explosive, Mr. Vice-Chairman, that there is bound to be a massive agitation against the shameful ways adopted by the All India Radio in setting a ide news of national and international importance and promoting personality cult.

SHR1 CHANDRA SHEKHAR: I rise on a point of order.

SHRI BHUPESH (GUPTA West Bengal): I have something to say.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): What is your point of order?

SHRI CHANDRA SHEKHAR: Mr. Vice-Chairman, are we discussing the All India Radio's performance because about the performance of the All India Radio our views may be different? If Mr. Mishra thinks that it is encouraging personality cult, I think the All India Radio is discharging a national duty in fighting reaction. That is my view. The All India Radio is fighting the reactionaries that are coming to raise their heads in this country.

(Interruptions)

THE VICE-CHAIRMAN (SHRI M. P. BHARVAGA) : Order please.

SHRI RAJNARAIN On a point of order.

THE VICE CHAIRMAN (SHRI M. P. BHARGAVA): Not now. I am on my legs. You all please take your seats.

I want to tell the hon. Members that everyone of us here is to perform his duty. Everyone must be aware of

भावना से कर्तव्य ऊंचा है।

that we should try to do our duty without bringing in sentiments.

SHRI RAJNARAIN: Mr. Chandra-Shelhar is bringing in the sentiments

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): There are occasions when Members may feel strongly about a certain thing. But it should be expressed in a graceful and dignified manner befitting the position and stature of this august House. Every Member in this House carries a responsibility to the nation in discharging his duty, and he should not forget that what he is doing here is being watched not only in this country but acread also. Let it not be said that Rajya Sabha is a laughing-stock of the world.

SHRI BHUPESH GUPTA: Does the world know about Rajya Sabha?

SHRI S. N. MISHRA: It is the Government.

THE VICE-CHAIRMAN (SHRI-M. P. BHARGAVA): I hope every Member will bear this in mind and will try to acquit himself in future. Now we go to the next subject. Mr. Vaishampayen.

SHRI BHUPESH GUPTA: No, Sir, I have something to say. You have allowed everybody to have his say and I too must be allowed my say in the matter.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Just a minute. Will you kindly take your seat? I will explain Mr. Rajnarain took the the position. permission of the Chair to mention a certain thing, as is the practice of this House. The House will agree with me that this is not a debate. If we want to debate the functioning of the A. I. R. every Member of this House is welcome to move a motion that the functioning of the A. I. R. be taken into consideration, and that will provide all the opportunity to every Member to say whatever he wants to say. Therefore I shall appeal to the Members to stop all this now and go to the regular business.

SHRI BHUPESH GUPTA: Only this I may tell you that if the A. I. R. does not give publicity to what we say about various parties including the 'Syndi-

cate', the A. [. R. may be raided in a few days.

SHRIS. D. A ISHRA: He is a member of India's Star Chamber. Why should he worry about it?

AN HON. MEMBER: There should be one day's debate.

SHRI BHUP SH GUPTA: You are right in what you have said, Mr. Vice-Chairman, and I submit to your ruling. You have said a good thing. The Communit Party is among the opposition parties and our criticisms also must receive due attention by the A. I. R. Otherwise unpleasant things may happen in the streets of Calcutta and other parts of West Bengal.

SHRI KRISI IAN KANT (Haryana): I also feel as Mr Bhupesh Gupta feels. I have a feeling, we on this side have a feeling that the All India Raido is being bullied by son e Opposition Members. (Interruptions). T me is given to Mr. Rajnarain's party and to other parties by the All India Radio (Interruptions).

(Many hon. Nembers stood up to speak)

THE VICI-CHAIRMAN (SHRI-M. P. BHARGAVA): I have called Mr. B. B. Das; let him speak.

श्री राजनारायण : श्रीमन् यह क्या तमाशा है? आपने श्री भूपेश गुप्त को क्यों नही रोका । उनको जं कुछ कहना होता है वह कह लेते है और जब दूसरे खड़े होते हैं तो आप उन्हें रोकते है ।

SHRI M. V. DHARIA: How can Mr. Rajnarain say this when he cannot control himself and does things which are done in fish markets?

Interruptions)

(Many hon. Members started speakingat the same time)

SHRI K. S. CHAVDA: Sir, since you have allowed others to speak we should also be allowed to have our say.

THE VICE-CHAIRMAN (SHRIM. P. BHAR+GAVA): Will you take your seats?

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I am sorry that hon. Members are not even following the rules of procedure of this House. One hon. Member has to get up and speak at one time and not so many Members should get up at the same time. We have to conduct ourselves in a graceful and orderly manner. I have called Mr. B. B. Das and let him have his say. If any Member has to say anything further we shall see, but I have to remind Members again that we are not discussing the functioning of the AIR at the present moment. I have told you the way in which it can be discussed. Now, Mr. B.B. Das.

SHRI BANKA BEHARY DAS (Orrisa): Mr. Vice-Chairman, Sir, those who observe the very elementary rules in this House, you can well imagine the difficult position in which they always find themselves in this House. Sir, I agree with you entirely that sentiments should not be brought into this matter and there are other occasions when this AIR matter can be discussed. I also do not like the idea of tearing newspapers here because there are other opportunities to control the press, to restrain the press, not controlling in the sense in which the Government is trying to do. I also differ strongly from my friends on other side. Because it suits their purpose today they are saying that the AIR is behaving very impartially; I do not agree with them.

THE VICE- CHAIRMAN (SHRI M. P. BHARGAVA): I am sorry you are coming to the merits of the question.

SHRI BANKA BEHARY DAS: The All India Raido is not at all...

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): That is all right. We can discuss that at the proper time.

(Interruptions)

SHRI KRISHAN KANT : Sir, we must be allowed also.

THE VICE-CHAIRMAN (SHRI M. F. BHARGAVA): Mr. Krishan Kant will you take your seat? After all, we have to have some order in the House. What is this? Member after Member rising in their seats and shouting? Let us be orderly.

SHRI LOKANATH MISRA-(Orissa) : But the point is this. Sir, will you kindly sit down? Or else I cannot stand up.

Re omission by A.I.R.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I am only requesting Members that now we might go back to the regular business, and we shall have nothing further on this.

BANKA BEHERY DAS : I have not finished yet. (Interruptions)

SHRI MULKA GOVINDA REDDY (Mysore): Sir you must allow him to finish at least.

SHRI BANKA BEHARY DAS: You see, the moment you stood up I sat down but if I am not looked after properly...

VICE-CHAIRMAN THE M. P. BHARGAVA): What I have to request you, Mr. Das, is let us not discuss the merits of the functioning of the AIR.

SHRI BANKA BEHARY I am not going into that at all but I want to warn them...

THE VICE-CHAIRMAN (SHRI BHARGAVA) : M. P. Warning is not something that is separate from the debate.

SHRI BANKA BEHARY DAS : . . . because the way it functions, the All India Radio cannot be tolerated in this country.

(Interruptions)

KRISHAN KANT: we should also get a chance to say from this side.

THE VICE-CHAIRMAN (SHR1 M. P. BHARGAVA): No; we have had enough.

SHRI LOKANATH MISRA: No; it cannot go that way. If strictly adhering to the rules of the House becomes a disadvantage then I am undone. I have been trying to attract your kind attention but...

VICE-CHAIRMAN (SHRI THE BHARGAVA): Everbody is trying to catch my attention but this is not the occasion. That is what I am saying.

LOKANATH MISRA: That is what I want to submit.

(SHRI VICE-CHAIRMAN THE M. P. BHARGAVA): A stop has to be made somewhere. If I allow Mr. Lokanath Misra, I have to allow this side, that side and so on. I would only appeal to the Members for self-restraint.

of the report of demonstration

by S.S.P. in Lucknow

LOKANATH MISRA: SHRI Unless you allow me I will not speak. I do not seek your indulgence. I do not crave for indulgence because I have a right of my own. But indulgence is being distributed here very generally; that is what troubles me. If you had strictly come to the conclusion that there should not be any speeches and that Mr. Rajnarain was the only person who would be allowed to say something on the matter then that would have been an end of the thing. But subsequently the stand probably changed a little and some leniency was shown. Some more people were allowed to speak and then abruptly you say that nobody else will be allowed to speak. I exist here as a member of a I represent a party and I have a right to participate whenever there is a discussior on anything.

VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You are right; if there is a discussion.

SHRI LOKANATH MISRA : The point is if somebody is given time with permission he must be the only person who should be allowed and nobody else should have been permitted whatever his emienence in the House.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): May I request the House to enable the Chair to enforce it?

MISRA: I SHRI LOKANATH would very much like that to be done by the Chairman, the Deputy Chairman, by everybody. You must stop everyone who is not called to speak. That should be strictly adhered to or else this picking and choosing persons from this party or that puts my party at a very great disadvantage...

AN HON. MEMBER: All parties.

SHRI LOKANATH MISRA: Mv party specially because everybody in my party is a gentleman. We would not break the rules and therefore we are at a disadvantage. I want this to be made very plain that merely because of our gentlemanliness we should not be shout out. That is what I wanted to submit.

SHRI B. T. KEMPARAJ (Mysore): On a point of order Mr. Lokanath Misra cannot claim to at only his party members are gentlemen.

THE VICE CHAIRMAN (SHRI-M. P. BHARGAVA): That is no point of order.

SHRI KRISHAN KANT: Sir, all that side have spoken. We are at a disadvantage now.

THE VtCE-CHAIRMAN (SHRI M. P. BHARGAVA): You have also spoken; it is not as if you have not spoken. Now we go to the regular business. Mr. Vaishampayen

MOTION RE REPORT OF THE UNIVERSITY GRANTS COMMISSION—contd.

SHRI S. K. VAISHAMPAYEN (Maharashtra): Mr. Vice-Chairman, Sir, after so much of heat and fury it is good that this House is cebating and discussing a Report which requires very cool, calm and rational consideration. I am thankful to the hon. Education Minister for bringing forward this motion to discuss this Report of the University Grants Commission. i am one of those who feel that the U.G.C. has done really excellent work in the field of higher education and I have always paid tributes to the Chairman Members of the U.G.C. for whatever they have done during the past so many If I were to summarise the work of the U.G.C. n a few sentences, I would say that the U.C.C.has tried to nurture and nourish higher education as such and it has tried to help strengthen the different institutions of higher education. Not only that; the U.G.C. through various measures has dso given status to higher country. But with education in the all that I must draw the attention of the Minister of Education and also of the Chairman and Members of the U.G.C. to the large scale expansion that is taking place in the field of higher education. 3 P.M.

This expans on is not merely on a large scale, but it s multi-sided. If you go through the reports of the U.G.C., you will find that we have at present—I will quote only a ew figures—as many as 70 universities and ten institutions recognised as universities. Besides, there are 2890 colleges with an enrolment of 22.1 lakh students last year. This is the picture

which U.G.C. presents to us so far as higher education in concerned. At the same time, in order to maintain this particular development, it has to enrol as many as one lakh teaching members both in the university colleges and affiliated colleges. One lakh of teaching staff are there. And almost double number of non-teaching staff must be there so far as university colleges are concerned. Naturally such a development shall have to be properly nurtured and properly developed. Therefore, I am of the view that instead of merely giving grants and trying to watch the developmental aspects of college education and universities, the UGC must try to secure a sort of control and give directions to the administration of the university and colleges. Unless that is done I fear that all the gains that we have achieved up till now so far as higher education is concerned will be lost. My first submission for the consideration of the UGC is that it should try not only to give grants for the developmental activities of the colleges and universities as such, but it should also try to go into the various administrative features of these universities and colleges. Unless that is done, I do not think that the universities and colleges will be able to manage higher education in the way they ought to, with all the laudable objectives that the University Grants Commission has kept before it. Therefore, my submission is that even though in the Act itself, according to my opinion, there is no such power with the University Grants Commission, they should look into the affairs of various universities and colleges and see that the objectives they have kept in regard to higher education are achieved. UGC may require more staff, more expert They should try to obtain personnel. the services of such staff and expert personnel in order to see that the administration of different Universities in streamlined. For that it may have to set up one more administrative headquarters at some other place, say at a place like Nagpur or Bombay. If you go into the details of these colleges and universities, you will find that more than 60 per cent or 70 per cent of these colleges and even some of the universities have been started in semi-urban or rural areas. They require more attention because in the semiurban and tural areas there are not all those facilities which higher education should have. Such facilities are no easily available at these places. So, more attention on the part of the U.G.C. is necessary towards these institutions which are more in number and which are in rural and semi-urban areas. If at all the